

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2119
ANSWERED ON:27.03.2012
CATEGORY OF CHHATTISGARH UNDER MPF SCHEME
Singh Shri Murarilal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Chhattisgarh State has been placed under category 'B' under the Modernisation of State Police Forces (MPF) scheme;
- (b) if so, the reasons therefor;
- (c) whether the Union Government has received any request from the State Government for placing Chhattisgarh State under Category 'A' like Jammu and Kashmir and other North Eastern States;
- (d) if so, whether the Government proposes to place Chhattisgarh State under Category 'A' in view of the naxalite problem in the State; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Yes, Madam. Eight North Eastern States, including Sikkim, and Jammu & Kashmir have been placed under Category 'A' for 100% Central assistance under the Scheme for Modernisation of State Police Forces, as their resource base is very low. Other States, including Chhattisgarh, are placed under Category 'B' and are provided 75% Central assistance and the State Governments contribute the remaining 25% matching share.
- (c) to (e): No proposal has been received from the State Government of Chhattisgarh to upgrade Chhattisgarh State from 'B' to 'A' category under the Scheme for Modernisation of State Police Forces.